

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) NO.07/Chd/Hry/2017

In the matter of:

Scheme of Amalgamation of

M/s Cotys Buildcon Pvt. Ltd. & Ors. ... Applicant/Transferor Cos.

With

M/s Pariksha Builders & Developers Pvt. Ltd. ... Applicant/Transferee Co.

Present: Mr. Praveen Gupta, Advocate for applicant-companies.

No time left. Adjourned to 01.06.2017 for hearing.

- Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

✓ May 26, 2017
subbu